

**College of Advanced Flight
Science and Technology**

2001. Shri Brij Raj Singh Kotah: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that a college of advanced flight science and technology is to be set up at Indore; and

(b) if so, when and the details thereof?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): (a) and (b). The Ministry of Defence has been considering a proposal to establish a Centre for the advancement of Flight Sciences and Technology. An *Ad Hoc* Experts Committee, set up for the purpose, has submitted its report which is under examination. The question whether the Centre should be set up in Indore or any other place will only be finalized after Government has examined the recommendations of the Experts Committee.

Development of Forests

2002. Shri E. Madhusudan Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any scheme in hand for the development of forests in the Himalayan border to prevent erosion of the hills and thus save the country from ever increasing floods; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). Various afforestation programmes are being taken up in the bordering States of Punjab, Himachal Pradesh, Uttar Pradesh and Jammu and Kashmir to prevent erosion of the hills. Area proposed to be afforested under soil con-

servation programme is given as under:—

States	Centrally sponsored schemes	State schemes (in acres)
Punjab	18,250	4,900 (also 250 miles of shelter-belts)
Himachal Pradesh	19,360	36,920
Uttar Pradesh	2,500	43,000
Jammu & Kashmir	8,050	72,000

In addition, plantations are also being raised under forest development programmes under the schemes Economic plantations, Plantations of fast growing species, Rehabilitation of degraded forests and Development of pasture and grazing. Information on area to be covered specifically for preventing soil erosion is not available.

S.C. and S.T. Engineering Supervisors

**2003. { Shri Mahananda:
Shri Kohor:**

Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether the Engineering Supervisors of P. & T. Department belonging to Scheduled Caste and Scheduled Tribe who had completed five years of service were allowed to appear in the examination for promotion of Engineering Supervisors to the Telegraph Engineering and Wireless Service Class II last year, irrespective of their years of recruitment to the cadre of Engineering Supervisors;

(b) if so, whether the same preference is being extended to the Scheduled Caste and Scheduled Tribe incumbents this year to appear for the ensuing examination for Telegraph Engineering and Wireless Service Class II; and

(c) if not, the reasons therefor?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) Yes.

(b) No.

(c) No relaxation in the condition of eligibility with regard to the minimum period of service is permissible for Scheduled Caste and Scheduled Tribe candidates.

Lighthouse at Badagara

2004. Shri A. V. Raghavan: Will the Minister of **Transport** be pleased to state:

(a) the progress made in the matter of constructing a lighthouse and a pier at Badagara in Kerala;

(b) the amount sanctioned for the purpose for 1963-64; and

(c) when the work will be completed?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (c). The executive responsibility for the development of Ports other than major ports vests in the state Government. A provision of Rs. 6.05 lakhs has been made by the Government of Kerala for construction of a lighthouse and pier at Badagara port in the State Third Plan and both the works are included in their programme of works for the year 1963-64. These schemes are likely to be completed during the period of the Third Five-Year Plan.

P.C.Os. and Telephone Exchanges in Kerala

2005. Shri A. V. Raghavan: Will the Minister of **Posts and Telegraphs** be pleased to refer to the reply given to Unstarred Question No. 1527 on the 6th April, 1963 regarding Telephone Exchanges and Public Call Offices in Kerala and state:

(a) whether stores have since been made available for all the Public Call Offices and Telephone Exchanges;

(b) if not, the names of Exchanges and Public Call Offices for which stores have been made available so far; and

(c) when the remaining schemes will be taken up?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) No.

- (b) 1. Kodakara Exchange.
2. Kollengode Exchange.
3. Kakkodi P.C.O.
4. Kavalam P.C.O.
5. Kankachal P.C.O.
6. Mynagappally P.C.O.
7. Olyapuram P.C.O.
8. Padupuram P.C.O.
9. Pizhaku P.C.O.

(c) As soon as stores are received.

Model Orchards in Kerala

2006. Shri A. V. Raghavan: Will the Minister of **Food and Agriculture** be pleased to state:

(a) the amount sanctioned for setting up model orchards in all the nine districts of Kerala during the Second Five Year Plan;

(b) the amount spent during the said period; and

(c) whether the poor progress was due to the delay in getting the scheme cleared by the Central Government?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No amount was sanctioned by the Government of India for setting up model orchards in Kerala State during the Second Five Year Plan.

(b) and (c). Do not arise.

Over-bridge at Amethi Railway Station

2008. Shri Rananjai Singh: Will the Minister of **Railways** be pleased to state:

(a) the progress made towards the construction of the over-bridge at Amethi Railway Station in the Lucknow Division of the Northern Railway; and

(b) when the project is likely to be completed?